

platforms and in waiting rooms in 1952-53;

(b) how the figures compare with those of the previous two years; and

(c) the number of such cases resulting from defect in or want of safety devices in passenger trains during 1952-53?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). A statement showing the required information is attached. [See Appendix X, annexure No. 7.]

LABOUR DISPUTES

561. Shri K. P. Sinha: Will the Minister of Labour be pleased to state:

(a) the number of Labour disputes in the year 1953 (month-wise) as far as the Central Government is concerned;

(b) the number of cases settled by the Conciliation Boards; and

(c) the number referred to the Tribunals?

The Minister of Labour (Shri V. V. Giri): (a) 2609 during 1953. Month-wise figures are not readily available.

(b) None during 1953.

(c) 31, during 1953.

समुद्री मार्ग से जाने वाले यात्री

५६२. श्री रघुनाथ सिंह : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५३ में कितने यात्री भारत से विदेशों को समुद्री मार्ग द्वारा गये ; और

(ख) कितने व्यक्तियों ने भारतीय जहाजों में और कितनों ने विदेशी जहाजों में यात्रा की ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Number of persons travelling by Indian ships ... 1,9060.

Number of persons travelling by non-Indian ships ... 3,7702.

Total ... 5.6762.

TUBE-WELLS ON PLATE FORMS

563. Shri S. N. Das: Will the Minister of Railways be pleased to state:

(a) the total number of tube-wells sunk on the station platforms in each line from Samastipur to Darbhanga, from Darbhanga to Jainagar, from Sakri to Nirmali, and from Darbhanga to Jogiara;

(b) how many of these tube-wells are totally out of order;

(c) how many of them were up-rooted and resunk when they were out of order; and

(d) what was the maximum and minimum depths to which these tube-wells were originally sunk?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Twenty-four; 5 on Samastipur-Darbhanga Section, 9 on Darbhanga-Jainagar Section, 7 on Sakri-Nirmali Section, and 3 on Darbhanga-Jogiara Section.

(b) Only two; one at Kishanpur and the other at Rajnagar.

(c) Only four tube wells had to be up-rooted and resunk at Kishanpur, Haiya Ghat, Rajnagar and Nirmali.

(d) These tube wells were originally sunk between 60 and 150 ft. deep.

QUOTAS FOR SENDING EGGS

564. Shri N. Sreekanth Nair: Will the Minister of Railways be pleased to state:

(a) whether there are quotas for sending eggs from the various Railway Stations;

(b) if so, what are the quotas for Trivandrum, Quilon, Shencottah, Trichinopoly and Madras; and

(c) the total number of egg baskets sent from those stations to Bombay, Calcutta and Delhi respectively during 1952-53 and 1953-54?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) There are quotas in force for booking of eggs from some stations on the Southern Railway only. On other

Railways this traffic is accepted freely without any quota limitation.

(b) and (c). Two statements containing the required information are herewith attached. [See Appendix X, annexure No. 8.]

QUARANTINE RESTRICTIONS

565. Shri N. Sreekantan Nair: (a) Will the Minister of Health be pleased to state which South East Asian countries enforce a period of quarantine for Indian Third Class passengers?

(b) Do these countries also enforce quarantine for any other Asian nationals?

The Minister of Health (Rajkumari Amrit Kaur): (a) Singapore and Malaya.

(b) Yes, for all deck passengers.

ACCIDENTS TO ELECTRIC TRAINS

566. Shri N. Sreekantan Nair: Will the Minister of Railways be pleased to state:

(a) the number of accidents on the Electric Train Services of Bombay and passenger deaths due to them during 1951, 1952 and 1953 respectively; and

(b) the steps taken, if any, to prevent such accidents?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The information is furnished below:—

	No. of accidents to electric trains	No. of deaths as a result of the accidents
1951	6	—
1952	6	1
1953	7	1

(b) Steps taken include—

(i) Disciplinary action against staff held responsible for the accidents.

(ii) Precautionary measures for prevention of fires due to various causes, on the electric trains.

(iii) Improvement in the design of roof construction of electric coaches to prevent its being affected by fire from electrical short circuits etc.

(iv) Education of staff through Refresher Courses, Railway Gazettes in accident prevention measures, to make them more safety minded and to keep up their knowledge of rules and regulations designed for safe working of trains etc.

GRAIN-SHOPS

567. Shri K. C. Sodhia: (a) Will the Minister of Railways be pleased to state the total number of grain shops, Zone-wise, on the Indian Railways during 1953-54?

(b) What was the total number of staff attached to them under (i) Officers and (ii) other categories?

(c) What was the value of goods handled by them?

(d) What was the total number of employees receiving their supplies from these shops?

(e) What was the amount of subsidy paid to these shops?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (e). A statement giving the required information is herewith attached [See Appendix X, annexure No. 9.]*

AGRICULTURAL FARMS

568. Shri Boovaraghasamy: (a) Will the Minister of Food and Agriculture be pleased to state the number of Central Government Agricultural Farms in each State?

(b) What acreage of land is being cultivated in each Farm?

*The original reply by the Deputy Minister of Railways and Transport reads as follows:—

"(a) to (c). A statement giving the required information is herewith attached."

The reply as printed above was sent by the Deputy Minister afterwards in substitution of the original reply.